

Annexure – 3**Name of the corporate debtor: DANCY BUILDERS PRIVATE LIMITED****Date of commencement of CIRP: 27.11.2024 (order received on 28.11.2024)****List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	PAN	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% voting share in CoC				
1	SC Credit Fund	IN/AIF2/16-17/0276	AABTC9895L	10.12.2024	42,24,41,357	42,24,41,357	secured				100.00				
Total					42,24,41,357	42,24,41,357		-	-		100.00				

Place Delhi
Date 26.12.2024

Ashok Kumar Gupta
Insolvency Resolution Professional of Dancy Builders Pvt. Ltd
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